

is an E-10 B exchange. These details are not possible from '60' and '67' Exchanges.

### SENA BHAWAN

Two Exchanges are working in Sena Bhawan Exchange area viz. '301' Fetex and '379' E-10 B Exchange. The details of the STD calls made from '379' Exchange are being given whereas it is not possible in respect of '301' Exchange.

### SHASTRI BHAWAN

There are 2 exchanges working in Shastri Bhawan area viz. '38' Strouger and '378' E-10 B. It is not possible to give the details for '38' Exchange whereas details are being given for '378' E-10 B exchange.

### Fixation of Prices of Agricultural produce

349 SHRI MADAN LAL KHURANA Will the Minister of AGRICULTURE be pleased to state

(a) whether there is a wide gap between the procurement price and the cost of production of foodgrains.

(b) if so, the reasons therefor;

(c) whether agriculturists are involved in the process of fixing the prices of foodgrains, and

(d) if not, the reasons therefor'

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN) (a) and (b) The procurement/minimum support prices for agricultural commodities are recommended by the Commission for Agricultural Costs and Prices (CACP) after considering various factors including cost of production. However, the prices recommended by and large provide for a reasonable margin of profit over cost of production to encourage investment and increase production and productivity of crops.

(c) and (d) The CACP has developed a practice of consultation with various interests including farmers and keeps in view the suggestions made by the farmers' representatives while formulating the price policy recommendations.

### Formation of Anti-Riot Force

350. SHRI CHANDRA JEET YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to form an anti-riot force at an all India level in co-operation with State Governments to control the growing menace of communalism;

(b) if so, the details thereof,

(c) whether some State Governments had proposed formation of such a force, and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M M JACOB): (a) to (d) The Government are considering a proposal to create a Rapid Action Force. It will not be in the public interest to disclose its details at this stage

### Bagmati River Project

351 SHRI HARI KISHORE SINGH Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Bihar has requested the Union Government to include the Bagmati River Project in the Eighth Five Year Plan,

(b) if so, the reaction of the Union Government thereto;

(c) whether India and Nepal have taken some joint initiatives to tap water resources of the Himalayan rivers; and

(d) if so, the details thereof?